

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.559
TO BE ANSWERED ON 20.07.2016**

DROP IN SALARY OF INDIAN WORKERS

†559. SHRIMATI VEENA DEVI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether there has been a drop in the salary of Indians working in Britain due to exit of Britain from European Union; and**
- (b) if so, the details thereof and the reaction of the Government thereto?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) & (b) The United Kingdom has not yet exited from the European Union. For the United Kingdom to leave the European Union, it has to invoke Article 50 of the Lisbon Treaty. It is up to the Government of United Kingdom to decide when to invoke this Article. Such an invocation will then set in motion, the process for the United Kingdom to withdraw from the European Union. Given that the nature of relationship between the United Kingdom and the European Union is yet to evolve, it is hard to assess the impact of the exit of the United Kingdom from the European Union on the salary of Indians working in Britain.
